

May, 1970, the Naxalites resumed their terrorist activities in Calcutta with a bomb attack on the Police party ;

(b) if so, whether the activities of Naxalites in West Bengal are increasing since then ;

(c) whether the Union Government's lenient attitude in dealing with their activities has encouraged them to terrorise in other parts of the country also ;

(d) if so, whether the Naxalites are at present creating confusion and trouble in the States of Jammu and Kashmir, Andhra Pradesh, U. P., Bihar and other parts of the country ; and

(e) if so, what steps are being taken to crush their activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (e). A statement is laid on the Table of the House.

#### Statement

There has been an increase in the activities of extremists in West Bengal since the third week of April, 1970. But there is absolutely no question of any leniency towards such activities. The Central Government has been maintaining close touch with State Governments and Union Territories and has been continuously impressing upon them the need for the utmost vigilance and also vigorous use of all the provisions of law, preventive and penal, to curb these activities. Further, all reasonable assistance has been provided to State Governments including additional armed police reinforcements, wireless and other equipment and the pooling of intelligence.

State Governments are taking firm action under the law to counter the activities of extremists. The State Governments of Andhra Pradesh, West Bengal, Assam, Orissa and U. P. have instituted prosecutions, including conspiracy cases against extremists. Action has also been initiated against publishers and printers of subversive literature. The Central Government has urged State Governments to organise systematic drives for the recovery of illicitly held fire-arms

and explosives and these drives have borne results.

Further legislative measures to deal with the activities of extremists are also under consideration.

#### Naxalite Menace in West Bengal

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\*124. SHRI RAM CHARAN :  
SHRI SHRI GOPAL SABOO :  
SHRI SHIV CHARAN LAL :  
SHRI RAGHUVIR SINGH  
SHASTRI :  
SHRI HEM BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Naxalite menace has assumed more disturbing proportions, life has become more insecure and cases of loot have become more common in West Bengal after the imposition of the President's Rule in that State ;

(b) if so, the extent to which the anarchical situation in the State of West Bengal is attributable to the indolent attitude and the predilections of those at the helm of affairs and directly concerned with the law and order in the State ; and

(c) the steps taken by Government to restore law and order in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). Attention is invited to the reply given to Starred Question No. 122 to-day in this House.

SHRI SRADHAKAR SUPAKAR : Has there been any improvement in the law and order situation in West Bengal.....

SOME HON. MEMBERS : No.

SHRI SRADHAKAR SUPAKAR : After the arrest of 150 persons supposed to be Naxalites. Secondly, I want to know whether the Government have investigated into the reasons why these Naxalites should specially go on attacking educational institutions.

**SHRI NAMBIAR :** They want to know a little more.

**SHRI K. C. PANT :** The number of arrests in West Bengal in the first half of this year is 1615.

**SHRI KANWAR LAL GUPTA :** All of them have been released on bail.

**SHRI NAMBIAR :** Very good hunt is going on.

**SHRI K. C. PANT :** Many of them have been released on bail. That is true because there is separation of the executive from the judiciary. It is for the judiciary to take action in the matter.

**SHRI BAL RAJ MADHOK :** There is a distinction between Communal violence and Communist violence.

**SHRI K. C. PANT :** The other question is with regard to attacks on educational institutions. It is a fact that attacks on educational institutions have been very frequent and that has been one of the major ingredients of the incidence of violence that is taking place in West Bengal. I cannot say authoritatively as to why the Naxalites are attacking the educational institutions. Perhaps they are taking a lesson from what has been happening in China.

So far as the last question goes whether there has been any improvement in the situation in West Bengal after President's rule, there was a period during which there was improvement definitely for 2 months. But lately the incidents have risen. Our information is that in the last two weeks or so more effective measures are being taken against the incidence of violence.

**SHRI KANWAR LAL GUPTA :** What is the result ?

**SHRI SRADHAKAR SUPAKAR :** About the extensive use of bombs, revolvers and guns by the Naxalites what steps are Government taking to see that the sources of supply of these weapons to these people are reduced and altogether eliminated in course of time ?

**SHRI K. C. PANT :** One thing is that

the State Governments have been urged by the Centre....

**SHRI SRADHAKAR SUPAKAR :** I am asking about West Bengal particularly.

**SHRI K. C. PANT :** All of them have been urged by the Central Government to organize systematic drives for the recovery of illicitly held fire arms and explosives. These drives have yielded results. I have got the data of so many bombs that have been recovered.

**SHRI SRADHAKAR SUPAKAR :** It is said that bombs are selling at Rs. 6 per kilo.

**SHRI K. C. PANT :** The point raised by my hon. friend is an important one, namely, the source of the explosives, arms etc. We have been going into this matter. For instance, one incident has been reported to this House where some Naga hostiles are alleged to have passed on, or reported to have passed on, some arms from the Chinese sources. But this, we have not been able to detect on any large scale. Many of these are country made pistols and the like. Many of the chemical ingredients that go into the making of the bomb are commercially available in Chemical laboratories and so on.

Therefore, Sir it is difficult to completely check this kind of purchase of chemicals.

So far as the movement of these material from the Ordnance factories is concerned, guards are put on those trains so that there is no pilferage on the way or pilferage is avoided as far as possible. These are the steps that have been taken.

**SHRI NAMBIAR :** These are all Diwali crackers, Sir, crackers which are used for Diwali.

**SHRI PILOO MODY :** I would like to put a cracker like that under Mr. Nambiar. *(Interruption)*

**SHRI N. SHIVAPPA :** This civil war is going on between the department and the naxalites, between the police officials and the Naxalites, between various other agencies of the State Government and the Central Government and the Naxalites. The law

and order situation has been completely paralysed. Life is completely paralysed. So, this is the situation. It is completely within the knowledge of the Central Government and the people and the nation know about this.

MR. SPEAKER : Why don't you ask a straight question ?

SHRI N. SHIVAPPA : I am coming to that. This is a matter which has been discussed time and again. In the Consultative Committee meeting relating to West Bengal this matter was discussed and it has been taken up very seriously for discussion. It was felt that some action was warranted. In the answer furnished to this question it has been stated :

"Further legislative measures to deal with the activities of Extremists are also under consideration."

In view of this, I want to know from the Government as to what quantum of time is required for the Government to chalk out this kind of legislation to put down the Naxalite activities in this country ? What is the type of legislation the Government has thought of to implement to put down the activities of the Naxalites in this country ? Are they having any other method of legislation in their mind ? If that is so, will they be able to place it on the Table of the House ?

SHRI K. C. PANT : As far as the time taken for legislation goes, in 1969 itself actually the Home Minister called a meeting of leaders of the opposition parties to consider some pieces of legislation but very few leaders of opposition parties attended that meeting and therefore nothing could come out of it.

SHRI BAL RAJ MADHOK : You don't take a decision with the consent of opposition parties. Why do you say like that ?

SHRI K. C. PANT : It is our policy in many matters to try to carry the opposition leaders with us.

SHRI PILOO MODY : When you don't want to pass legislation you want to take the opinion of opposition parties. When you want to pass legislation nobody stops you, no matter how much opposition you

receive. I won't tolerate such blatantly false remarks in this House. *(Interruption)*

श्री कंबर लाल गुप्त : हकीकत यह है कि वह डिटेंशन ला इस लिए नहीं लाये क्योंकि श्री भुपेश गुप्त ने उसकी मुखालफत की और गवर्नमेंट ने उसे ड्रॉप कर दिया *(व्यवधान)*

MR. SPEAKER : Please don't make the Question Hour a Debating Hour.

SHR NAMBIAR : Let him answer.

SHRI K. C. PANT : I was trying to give the facts of the situation and I was hoping to promote more solidarity among the opposition parties.

SHRI BAL RAJ MADHOK : We resent this remark. He does not know his business. This is a serious matter. *(Interruption)*

SHRI RANGA : It is a serious question. *(Interruption)*

MR. SPEAKER : Nobody tolerates anything. It is much better we stick to facts and give straight answer. Nobody tolerates anything.

THE PRIME MINISTER, MINISTER OF THE ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : May I say, Sir, that I entirely accept your ruling that we should stick to facts. But earlier on, all kinds of accusations were being made from the other side which were not even put in the form of a question and nobody objected, and you did not stop them.

SHRI BAL RAJ MADHOK : We never put anything which was irrelevant.

SHRI RANGA : There was a Bill presented by the Bengal Government and it was placed on the agenda and it was the Home Minister, who, at the instance of Shri Bhupesh Gupta, withdrew it. What is the Prime Minister talking ? If she does not know, let her ask her colleague to reply. *(Interruption)* It was placed on the agenda. The Bill was placed on the agenda and it was this Government which had sabotaged it.

**SHRI S. K. TAPURIAH :** Shri Y. B. Chavan allowed himself to be brow-beaten by Shri Bhupesh Gupta.

**अध्यक्ष महोदय :** बड़ी मुश्किल है क्योंकि यहाँ हालत यह हो गई है कि अगर किसी को थोड़ा सा मजाक में भी कुछ कह दो तो वह उसका उलटा मतलब लेता है। मेरी समझ में नहीं आता कि इसका हल कैसे हो? यदि हो सकता है कि जैसे पूछा जाय वैसे जवाब दे दिया जाय।

**SHRI RANGA :** The Prime Minister is giving wrong information.

**MR. SPEAKER :** Shri Ranga was not here earlier, when something happened.

**श्री कंवर लाल गुप्त :** डिटेंशन ला एजेंडे में पहले था लेकिन जब श्री भूपेश गुप्त ने उसकी वहाँ पर मुखालफत की तो उसे गवर्नमेंट ने ड्रॉप दिया। और किसी से बात नहीं की आज अपोजीशन को गलत उसके लिए इलजाम दे रहे हैं... (व्यवधान)

**SHRIMATI INDIRA GANDHI :** नहीं, नहीं It is not so.

**SHRI KANWAR LAL GUPTA :** We supported the Government and yet they withdrew it.

**MR. SPEAKER :** Will the hon Member please stop disturbing the House? After all, there is a limit to this kind of interruption.

**SHRI SHEO NARAIN rose—**

**MR. SPEAKER :** Shri Sheo Narain also may kindly sit down. Let him not add his own weight to this.

**SHRI SHEO NARAIN :** We also want to ask some questions.

**SHRI CHINATAMANI PANIGRAHI :** There is a specific charge that the Prime Minister withdrew something at the instance of Shri Bhupesh Gupta. The Prime Minister should reply to that.

**SHRI K. C. PANT :** I was giving only the facts as to what happened. As for the future, we are considering legislative measures, as I have said. I hope that the co-operation of all hon. Members will be forthcoming in pushing through those measures, and I hope that we shall be able to bring forward those measures, and at that time, the House will have an opportunity to consider...

**SHRI S. K. TAPURIAH :** Let him please spell out those measures.

**SHRI K. C. PANT :** I think that that will be the proper time to go into it.

**SHRI S. S. KOTHARI :** They can have it passed without even the CPI's or CPM's support. Why should they not bring it forward?

**SHRI N. SHIVAPPA :** My question has not been replied to. What type of legislation has been thought of by Government?

**SHRI NAMBIAR :** There is no question of any type of legislation. If any legislation is brought forward to ban the rights of people, we shall stoutly oppose it. We will not allow any such legislation. Fundamental Rights are to be guaranteed to all the people and we cannot allow any such legislation.

**SHRI RANGA :** People are being butchered all the time in the name of these Fundamental Rights by these gentlemen. And this Government is abetting them.

**SHRI NAMBIAR :** In the name of Naxalites, let them not suppress the democratic rights of and sentiments of the people.

**SHRI RANGA :** They want the support of this party and so the Prime Minister is supporting them.

**SHRI H. N. MUKERJEE :** I rise on a point of order. Repeatedly, my hon. friend Shri Ranga is referring to something which had happened at the Consultative Committee of this House where certain decisions were taken. He has been suggesting by implication that the decisions were taken on account

of the influence of a particular Member who happens to belong to Rajya Sabha...

**SHRI RANGA :** It was the Home Minister who fought with the Committee and then withdrew it.

**AN HON. MEMBER :** On a point of order. There can be no point of order during Question Hour.

**SHRI H. N. MUKERJEE :** My point of order is that a committee of the House ..

**MR. SPEAKER :** Matters should not be raised here of course, they are very controversial which happened in the Consultative Committee; what happened there should not be quoted here.

**SHRI H. N. MUKERJEE :** Besides, I wanted your ruling in regard to this. The Consultative Committee reaches certain decisions, right or wrong

**SHRI RANGA :** They never reached any decision.

**SHRI H. N. MUKERJEE :** Till this House has got cognisance of this matter or changed it or modified or accepted it, it is not open to this House to make imputations about the Consultative Committee's decision and to say that the House is going to have some other kind of legislation. Government also cannot say that. That is my point.

**SHRI RANGA :** They never reached any decision. It was sabotaged by the Home Minister.

**MR. SPEAKER :** You are respected leaders of your respected parties, very senior, aged and of standing in this House. At least you should refrain from this kind of controversy.

**SHRI S. M. BANERJEE :** Can you call the Swatantra a senior party? (*Interruptions*).

**MR. SPEAKER :** Order, order. Sometimes Shri Banerjee complicates a situation too much. Let him be helpful to me sometimes.

Matters discussed in the Consultative

Committees should not be referred to in this House. After all, what is the sense in sitting on such committees if all these matters are to be disclosed in the House and then controversies are started?

**SHRI RANGA :** Next time do not appoint the Home Minister as Chairman of that Consultative Committee.

**MR. SPEAKER :** I am very sorry. He knows the procedure very well.

**श्री राम चरण :** यह जो नक्सलपन्थी हैं वह बाहर से नहीं आये, यह हमारे देश के और भारत माता के पुत्र हैं। यह लोग नक्सलपन्थी कैसे बने इस पर अब तक किसी ने विचार नहीं किया। आखिर यह नक्सलवादी बनने वाले कारण कौन हैं? यह हैं पढ़े लिखे की बेरोजगारी और जमीन का सही बितरण न होना। इन चीजों का नाजायज फायदा उठा लिया कम्युनिस्टों ने। आज बंगाल में तथा दूसरे भागों में नक्सलवादियों के कारण परिस्थिति बिगड़ती जा रही है, लेकिन बंगाल के अन्दर नक्सलपन्थी दूसरे प्रदेशों से रिक्रूट होकर ट्रेनिंग ले रहे हैं। वह लोग चार चार हजार रुपया लेकर और हथियार लेकर यू० पी० में भी आये। मैं मंत्री महोदय से जानना चाहता हूँ कि क्या सरकार के पास लेजिस्लेशन बनाने के अलावा कोई सामाजिक उपचार है, अन-एम्प्लायमेंट और गरीबी मिटाने के लिए कोई प्लेन है ताकि लोगों को नक्सलपन्थी बनने से रोका जा सके? अगर उसके पास इसका कोई उपाय नहीं है ताकि लोगों को रोटी और कपड़ा मिल सके, तो नक्सलपन्थियों को रोकने के लिए अन-एम्प्लायमेंट और एकानामिक डिस्परिटी दूर करने के अलावा और कौन सा सोल्यूशन है?

**श्री कृष्ण चंद्र पंत :** बात सब जानते हैं कि इस देश में बहुत गरीबी और बेरोजगारी है, और यह भी सही है कि...

श्री रामचरण : इसके लिए आप के पास कोई प्लेन है ?

श्री कृष्ण चंद्र पंत : माननीय सदस्य सुनें तो सही। यह भी मानी हुई बात है कि जब तक आर्थिक विकास नहीं होगा, देश की दौलत नहीं बढ़ेगी, तब तक सबकी आर्थिक स्थिति नहीं सुधर सकती।... (व्यवधान)

अध्यक्ष महोदय : आखिर यह पालियामेंट है। यहां पर सवाल किया गया है आप उसका जवाब सुनें। जिस तरह से काम हो रहा है इससे पालियामेंट को कोई खास क्रेडिट नहीं मिलता। एक एक साल पर भ्रगहा करने में स्टैंडर्ड गिरता है।

श्री मोलहू प्रसाद : असन्तुलन दूर करने के बारे में सवाल पूछा जा रहा है और मंत्री महोदय विकास के बारे में कह रहे हैं। यह कौन सी बात है ?

अध्यक्ष महोदय : आप समझ नहीं पाये।

श्री मोलहू प्रसाद : सब कुछ मेरी समझ में आता है। मैं समझा भी सकता हूँ।

श्री कृष्ण चंद्र पंत : आर्थिक सन्तुलन की बात करना बत मुश्किल है। मैं अभी कह रहा था कि जब तक यहां आर्थिक विकास नहीं होगा तब तक दिक्कतें दूर नहीं हो सकतीं। यह जरूरी है कि इसके लिए ऐसी योजनायें बनें जिनसे जमीन का वितरण ठीक से हो जिनसे देश की दौलत बढ़े, जिनसे आर्थिक विषमतायें दूर हों। सामाजिक विषमतायें दूर हो। बहुत से दल और बहुत से देश के नागरिक इस चीज में विश्वास रखते हैं, लेकिन अगर इससे नक्सलपन्थियों को जस्टिफाई करने की कोशिश होगी तो यह बहुत गलत बात होगी। यह चीजें एक तरफ रखी जायें। हम सब इस बात की कोशिश करते हैं, मेरे माननीय मित्र भी कोशिश करते हैं कि राष्ट्रीय स्तर पर इस चीज को ठीक किया जाये,

लेकिन इसके माने यह नहीं कि यह प्रजातन्त्र में विश्वास नहीं रखते, या संसदीय प्रणाली में विश्वास नहीं रखते या हथियार लेकर सारी चीज तहस नहस करना चाहते हैं। इन दो चीजों का फर्क समझना बड़ा जरूरी है। इस असन्तोष को मिटाने के लिए सारी कार्रवाई होनी चाहिए जिसका जिक्र माननीय सदस्य ने किया, लेकिन नक्सलपन्थियों को जस्टिफाई करना इस आधार पर, मैं ठीक नहीं समझता।

श्री राम चरण : मैंने उसको जस्टिफाई नहीं किया। मैंने तो मेन बेस बतलाया कि इसका बेस अनएम्प्लायमेंट ग्रथवा बेकारी है।

SHRI P. R. THAKUR : Question No. 130 is very important. It should be taken up.

श्री रघुबीर सिंह शास्त्री : क्या मंत्री महोदय बतला सकेंगे कि नक्सलवादियों द्वारा अब तक कितनी हत्यायें हुई हैं और क्या उनमें पीड़ित परिवारों की सहायता के लिए सरकार ने कोई ठोस पग उठाये है ? वह यह भी बतलायें कि क्या यह ठीक है कि यूनाइटेड फ्रंट सरकार के समय वहां की पुलिस के ऐसे कर्मचारी प्रशासनिक सेवाओं में ऊंचे-ऊंचे पदों पर नियुक्त कर दिये गये हैं जिनकी उनके साथ सहानुभूति है और जो उनके प्रति बड़ा नरम दृष्टिकोण रखते हैं ? क्या यह भी ठीक है कि नक्सलपन्थी प्रायः किसी एक ही राजनीतिक पार्टी के सदस्य रहते हैं और उसी पार्टी से आते हैं ? अगर वह पार्टी है तो कौन सी पार्टी है ?

श्री कृष्ण चंद्र पंत : इस बात तो कई पार्टियां हैं। एक सी० पी० एम० एल० है, कुछ ग्राम्भू देश की पार्टियां हैं, और भी प्रदेशों में कुछ पार्टियां हैं।

श्री स० मो० बनर्जी : प्राउटिस्ट।

श्री कृष्ण चंद्र पंत : प्राउटिस्ट, आपने सही कहा। यह जो पार्टियां हैं उनकी संख्या साब

या घाठ है। सात या आठ पार्टियां मिलकर इस रास्ते पर चल रही हैं। माननीय सदस्य ने पूछा था कि हत्यायों कितनी हुईं। हत्याओं की संख्या तो मेरे पास नहीं है, लेकिन वायोलेंट इंसिडेंट्स जो हुए हैं उनकी संख्या बतला सकता हूँ। पश्चिम बंगाल में 15 जुलाई तक 15, सारे देश में 1967 तक एक भी नहीं, 1968 में 59, 1969 में 196 और 30 जून 1970 तक 453।

श्री रघुवीर सिंह शास्त्री : मंत्री महोदय ने मेरे प्रश्न का जवाब नहीं दिया। क्या यह सच है कि यूनाइटेड फ्रंट की सरकार के समय...

अध्यक्ष महोदय : उन्होंने जवाब दे दिया।

श्री रघुवीर सिंह शास्त्री : उन्होंने इस बात का कोई जवाब नहीं दिया कि क्या यूनाइटेड फ्रंट गवर्नमेंट के वक्त बहुत से लोग पुलिस की सेवा में ऊँचे-ऊँचे पदों पर ऐसे रख दिये गये जो नक्सलपन्थियों के साथ सहानुभूति रखते हैं? इसका जवाब दिया जाये।

श्री कृष्ण चंद्र पंत : यूनाइटेड फ्रंट गवर्नमेंट के काल में कुछ ऐसे पुलिस वालों को प्रमोशन दिये गये और कुछ को रिइन्स्टेट किया गया, जिसके कारण यूनाइटेड फ्रंट गवर्नमेंट से उनको लगाव था, यह बात सही है। लेकिन आज की हालत में...

श्री रघुवीर सिंह शास्त्री : मैं आज की बात नहीं पूछता।

श्री कृष्ण चंद्र पंत : यह चीज हो सकती है उस वक्त रही हो लेकिन आज के हालात में हम किसी पुलिस वाले पर इस आधार पर धक नहीं करते हैं, और मैं समझता हूँ कि आज के हालात में पुलिस वालों से जो काम करने को कहा जायेगा उसको वह सही तरीके से करेंगे।

SHRI HEM BARUA : True it is that

Naxalite activities have increased in this country, and I do not want to give details of the increase in the activities and the type of activities. True it is that the Naxalites have drawn their inspiration from Mao Tse-tung of China. True it is that some of the arms and ammunitions used by the Naxalites have been smuggled from China. True it is also that the Naxalites have encouraged the Mizo and Naga hostiles to traverse the revolutionary path shown by Mao Tse-tung. This is to be found in the Naxalite journal called *Liberation* which is published in English. What steps have the Government taken against *Deshbrati* (Bengali) and *Liberation* (English) journals which have brought disaffection in this country and, secondly, what suggestions did the Prime Minister make to the Government of West Bengal during her nine-hour visit to Calcutta to contain Naxalite activities in West Bengal?

SHRI K. C. PANT : Action has been taken against the publishers and printers of some journals like *Liberation*.

SHRI HEM BARUA : You have not been able to arrest the editor or the printer.

SHRI K. C. PANT : They are absconding, as far as I know. These magazines and journals are not published now.

SHRI NATH PAI : Why are they absconding? Is any arrest warrant pending against them?

SHRI K. C. PANT : I think so, but I have to check on these details before I can be sure. (Interruptions.) True it is, they are absconding. I was saying that they are now coming out irregularly and clandestinely, but the previous system of regular distribution of these magazines no longer remains.

SHRI HEM BARUA : He has not replied to the second part of my question—the suggestions made by the Prime Minister to the West Bengal Government during her nine-hour visit to Calcutta to contain Naxalite activities.

SHRIMATI INDIRA GANDHI : My

discussions in Calcutta with the administration, with some political parties and with leaders in educational institutions and others such as newspapers, editors and persons who had gone to the refugee camps were firstly to ascertain their views about the situation. The main aim of my visit was to see how some of the decisions which we have taken earlier in Delhi were being implemented. The question of how to deal with Naxalites and anti-social elements also came into the discussion, and my colleague the hon. Minister has explained how we are fully in touch with the situation. I cannot outline all the steps that were taken. I made some suggestions there, and I have also made some suggestions earlier and I have made some suggestions since. I am sure the hon. Members will appreciate that it is not possible to outline all these suggestions here. We are making every effort to deal with this very grave and serious problem. In this we do require the help of the hon. Members and the political parties, because wherever these incidents take place they pose a danger to the people living there. I realise that when we ask them to co-operate with us we are asking them to face danger (*An Hon. Member* : It is like encouraging civil war). We are not saying that they should also throw bombs at them, but keep alert and see if any such thing is growing among the students or other persons staying there. We found, for instance, that with regard to educational institutions sometimes there is

**SHRI HEM BARUA** : How can harmless people be alert against bombs ?

There has been some resistance ; it has helped the situation. There is one small item which I was just mentioning. Sometimes an advance party comes to find out the details of what is where ; where such and such equipment is ; where it is. Now, if the people are alert, they will not give this information. Otherwise they will treat it as an innocent question : "he wants to know where the chemical laboratory is ; let us tell him"

I had a very useful and interesting meeting with the Principals of colleges and schools and also with the Vice-Chancellors of universities, and many suggestions were worked out. We do not know if all these steps can be successful, but in such a situation we must try out and we must all see how we can help.

**श्री स० मो० बनर्जी** : देश में यह बात कुछ धर करती जा रही है कि पालिमेटरी डेमोक्रेसी से न कुरफ़ान दूर होगी और न ग्रनएम्प्लायमेंट का मसला हल होगा और प्रगर असमानता और विषमता इसी तरह से बढ़ती चली गई तो पांच साल के बाद दो ही चीजें हिन्दुस्तान में रह जाएंगी, एक काली-बाड़ी और दूसरे नक्सलवादी। जो रिलिजस टाइप के लोग हैं वे तो कालीबाड़ी जाएंगे और जो दूसरे हैं वे नक्सलवादी हो जाएंगे—

**अध्यक्ष महोदय** : आप सवाल करें।

**श्री स० मो० बनर्जी** : प्रधान मंत्री जी ने अभी एक सवाल का जवाब दिया है। उन्होंने माना है कि बेहतरीन स्कूल और कालेजों के लड़के आज नक्सलाइट होते चले जा रहे हैं। ऐसी बात नहीं है कि वे अच्छे हों या गुंडे हों। वे बेहतरीन विद्यार्थी हैं। ऐसी स्थिति में मैं कहना चाहता हूँ कि इस विषमता को दूर करने के लिए और बेरोजगारी को खत्म करने के लिए क्या इस पंचवर्षीय योजना में कोई ऐसा सुझाव आप देंगे ताकि उससे न केवल बंगाल की हालत सुधरे बल्कि जो नौजवान बेकार हैं वे कुछ हद तक काम पाएं, बेरोजगारी कुछ हद तक दूर हो प्रधान मंत्री ने कलकत्ता में खुद इसके बारे में कहा था। इस वास्ते इसके बारे में मैं उन्हीं से पूछना चाहता हूँ।

**श्रीमती इंदिरा गांधी** : इसका जवाब तो अभी श्री पन्त ने दिया है कि विकास तथा बेरोजगारी दूर करने के जो कार्यक्रम हैं उनको सदन के सामने रखा गया है। लेकिन यह सच है कि कुछ बहुत अच्छे विद्यार्थी भी इस पार्टी में या इस मूवमेंट में हैं। लेकिन यह कहना सच नहीं है कि अधिकांश हैं। इसीलिए हमारी यह कोशिश है कि जो नहीं हैं वे इन घटनाओं का मुकाबला करने में हमारी मदद करें। मैं यह बिल्कुल नहीं कहना चाहती हूँ कि यह हमारी जिम्मेदारी नहीं है। बंगाल सरकार की, हमारी, पुलिस इत्यादि की तो है ही,



लेकिन जनता से विद्यार्थियों से तथा दूसरे वर्गों से इसमें मदद हम जरूर चाहते हैं।

MR. SPEAKER : Shri Nath Pai.

श्री हुकम चंद कच्छवाय : हमारी पार्टी में से आप किसी को नहीं बुलाएंगे ? हमारी पार्टी में से आप किसी को बोलने ही नहीं देते हैं।

MR. SPEAKER : You did not catch my eye.

SHRI NATH PAI : The Prime Minister asked for co-operation of all political parties. I would like to know from her or from Shri Pant what exactly the co-operation is meant for : in acquiescing in the present inaction of the West Bengal Government or in combating the menace. If she really means the latter, does she seriously believe that the continuance of the present Governor there is compatible with her aim of combating the Naxalites ? I would submit that the continuance of the present occupant of the Governorship of West Bengal is not compatible with the Governments proclaimed objective of combating the Naxalites.

May I know whether her attention has been drawn to what Charu Mazumdar has said ? I would like to know whether there is any warrant pending against him. I fully subscribe to the view that the police danda is not the method of combating this menace. Employment must be provided and the sense of injustice must be removed. But may I know, is it not a fact that Charu Mazumdar has propounded a new thesis ? What is the Government's reaction to it ? His thesis is liquidation and annihilation of all who, Charu Mazumdar and his colleagues think, are the enemies of the community. All the lists are published : here is a party which did give the lists of the victims which it has claimed. 89 names were published. They say, We have annihilated the following class enemies." Now the other names are being published. In the light of that, replies are being given in a lackadaisical manner. What is the reply ? "We are thinking ; we are contemplating." The menace of the Naxalites is not something academic. It is real and it is spreading in the country. May I know from the Prime Minister how she is going to give a demonstration of her earnestness to combat it if she continues to

have Mr. Dhavan there as the Governor of West Bengal ?

SHRIMATI INDIRA GANDHI : It is very unfair to say that we are not taking strong steps. Who is the Governor there does not make a difference to the policy. The policy has been clearly and strongly outlined. The Council of Advisers is there and strong steps are being taken. As Shri Pant said, it is true that it is taking time to deal with this situation, but it is also a very complex question. But measures have been taken. These steps cannot be outlined here. I have said this before also. They are not at the stage of contemplation, except that when we get a new suggestion we will look into it and see whether it can be implemented. There is some result. In rural areas, the situation has improved slightly. I admit that there can be no sudden improvement. We are very conscious that people have been killed. Some of our dear colleagues, people who worked with us have been on this list and have been killed.

SHRI NATH PAI : What about contemplated victims of Naxalites ?

SHRIMATI INDIRA GANDHI : They are being given protection and we are trying to do everything to save them.

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Re: USQ 980

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : With your permission, Sir, I should like draw the attention of the House to the reply we have given to Unstarred Question No. 980, which is that the Government has decided to give statehood to Himachal Pradesh. (Interruptions).

DR. RAM SUBHAG SINGH (Buxar) : What about Manipur and Tripura ? They should also be given statehood.

SHRI KANWAR LAL GUPTA (Delhi Sadar) : What about Delhi ?

अध्यक्ष महोदय, दिल्ली में यूनिनिमस मांग है कि यहाँ असेम्बली होनी चाहिए।... (अव्यवधान)...